



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
41	I.A.(Civil)/2145/2024 B/O in WA/420/2023 WITH WA/420/2023	DR. PANKAJ KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM SC, SEBA
	WITH WA/419/2023	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, SEBA
42	WA/419/2023	DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) MR S N KRISHNATRAYA (r-11) SC, SEBA SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 22/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
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29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/4441/2020 FIXED	DR HARI RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
50	WITH WP(C)/4465/2020	GOPAYJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEKA MR. M DAS	SC, PWD
51	WP(C)/5589/2023 FIXED	AMAR GUPTA Versus THE UNION OF INDIA AND 5 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MS S JAIN	MR. A K SAHEWALLA (R-2 TO 6) MR. W SHARMA (R-2 TO 6) MR D GOSWAMI (R-2 TO 6) MS Z DOLEY DY.S.G.I.

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

**THIS BENCH WILL RISE AS SOON AS THE DIVISION
BENCH-I RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH OF HONOURABLE CHIEF JUSTICE
AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

46	I.A.(Civil)/2136/2024 B/O, WITH LCR in WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2058/2024	JABEDA KHATUN @ ZABEDA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

79	I.A.(Civil)/2122/2024 B/O in WP(C)/1402/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	DY.S.G.I.
	WITH WP(C)/1402/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	MR. A K DUTTA(R-1,2,3) DY.S.G.I.

ADMISSION

80	WP(C)/1077/2024 B/O	BIKALPA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM MR A A DEWAN (R-6,7) MR H A RASHID (R-6,7) A M RAHMAN (R-6,7) SC, P H E
81	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
82	WP(C)/2354/2024 FIXED	GO- 2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH	MR. S K MEDHI (r-1 to 4) DY.S.G.I. SC, UPSC

ORDERS

83	Cont.Cas(C)/101/2024 FIXED	JESMIN BEGUM Versus RABI KALITA	MR P H KONWAR	MR. C K S BARUAH
84	WP(C)/3346/2024 FIXED	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
85	WP(C)/3356/2024 FIXED	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC

HEARING

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
54	RSA/130/2024 B/O	MOYNA RAM DAS AND 4 ORS. Versus ABIRAM DAS AND 10 ORS.	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/2144/2024 in RSA/130/2024	MOYNA RAM DAS AND 4 ORS. Versus ABIRAM DAS AND 10 ORS.	MR. S K GHOSH MS F AHMED	
ORDERS				
55	MACApp./386/2017 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD. Versus SALINI DAGA and 4 ORS.	MR.D MOZUMDER MR.R SARMA MRS. S ROY MR.T ETE MS. I DAS	MR.B K JAIN MR.R K BHATRA MS.A BORA MS.P HAJURI MS.M DASGUPTA MS.A SAIKIA
	WITH CO/24/2017 in MACApp./386/2017	SMT SALINI DAGA Versus NATIONAL INSURANCE CO. LTD and 4 ORS	MR.B K JAIN MS.M DASGUPTA	MR.D MOZUMDER MR.T ETE MR.R SARMA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
96	WP(C)/8966/2019 B/O	SACHIN PATOWARY AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/4290/2019 in WP(C)/8966/2019	SACHIN PATOWARY AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM
	WITH I.A.(Civil)/1094/2020 in WP(C)/8966/2019	SACHIN PATOWARY AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM
97	WP(C)/3397/2024 B/O	PRASANTA KUMAR BARUA Versus THE STATE OF ASSAM AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, REVENUE
ADMISSION				
98	WP(C)/63/2021 FIXED	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
99	WP(C)/7014/2022 FIXED	ABHISHEK MITTAL Versus UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
100	WITH WP(C)/4975/2022	ABHINAV MITTAL Versus THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
101	FAO/36/2024 CAVT. NO.02432/024, FIXED	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR

WITH
[I.A.\(Civil\)/1759/2024](#)
in FAO/36/2024

NIRMAL KUMAR SHARMA @ NIRMAL
SHARMA AND ANR
Versus
ANJUMON ARA AHMED,

S ALI
MR. S I RASUL
MR. R BARUAH
MS. M NATH
MS. J SARMA

MR. R ALI

ORDERS

102 [I.A.\(Civil\)/2135/2024](#)
B/O, IN Tr.P.(C)./32/2023 (D/O),
Tr.P.(C)./68/2015 (D/O)
in Tr.P.(C)./32/2023

SHAH NEWAZ KHAN AND 5 ORS.
Versus
THE STATE OF NAGALAND AND 5 ORS

MR. D P CHALIHA
MS M ROY

GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	Crl.A./218/2024 B/O	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
	WITH I.A.(Crl.)/644/2024 in Crl.A./218/2024	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	
BAIL HEARING				
58	AB/1699/2024 WITH OFFICE NOTE, FIXED	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
ORDERS				
59	Crl.Pet./536/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	NIKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. M SHARMA (r-3) MRS. S ISLAM (r-3) MS. S YASMIN (r-3) MR R KALITA (r-3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS, IF ANY, FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/109/2021 FIXED	M/S RAJA RAJENDRA NARAYAN DEB SERVICE STATION (RRND SS) AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS MITALI SHARMA	GA, ASSAM MR. S S ROY MR. S BORTHAKUR ASSTT.S.G.I.
57	WP(C)/3089/2022 FIXED	NARA SING SAW ADN 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, BTC
BAIL HEARING (BA)				
58	Bail Appln./1895/2024 WITH OFFICE NOTE, FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
59	Bail Appln./2033/2024 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
HEARING				
60	WP(C)/5049/2022 CAVT. NO.08292/022, B/O	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
61	Bail Appln./375/2024 WITH CASE RECORD (SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
62	Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
63	Bail Appln./1749/2024 WITH CASE RECORD (SCANNED COPY), FIXED	DIPAK DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
BAIL HEARING				
64	AB/1472/2024 FIXED	SRI KAMAL KUMAR CHETRY Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
65	AB/1616/2024 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Tr.P.(CrI.)/22/2024 BY SLIP	ZIARUL HOQUE Versus AZMAT ALI AHMED	MR. DILIP DEY	MR. S AHMED MS. M. KHATUN MS N AKTAR

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	Crl.Pet./257/2021 WITH LCR 2 FILES, FIXED	DR BADAN CHANDRA KRO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MRS. K BARPUZARI MR. A CHAMUAH MR M CHETIA MS. T GHOSH	MR. P BORAH (R-2) MRS. K M SAIKIA (R-2) PP, ASSAM
58	Crl.Pet./268/2024 FIXED	SHWET AGARWAL Versus NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN

LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 22ND DAY OF JULY, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

MOTION

1. BA 64/2024	MAMA RIGAM VERSUS THE STATE OF AP AND ANR	TETO TABA BEGI TABA MARDO GAME VIJAY DIKU RAJI NIMCHA HONDIQUE ANONG KABAK C ERING	PP OF AP
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 22ND DAY OF JULY, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

[COURT NO: 21]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

BAIL HEARING

1. BA 54/2024	BASIT UDDIN	MUK PERTIN,	PP OF AP
	VERSUS	SENIOR ADVOCATE	
WITH OFFICE NOTE	THE STATE OF AP	KARYOM DABI	
		MUKBOM PERTIN	
FIXED		DUSU RILLUNG	
		TSHERING YANGZON	
		BHUTIA	
		MUDANG YUBBEY	



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 22ND DAY OF JULY, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MRS. JUSTICE MITALI THAKURIA**

[COURT NO: 22]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

MOTION

1. BA 67/2024	MINGGE GAMMENG VERSUS THE STATE OF AP	KAMAL SAXENA MINGKONG PERTIN TOKTEM TAYENG EDDIE PAYENG	OJING PADA SC(SIC)
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